Name of the Corporate Debtor: YASHICA ELECTRONICS PRIVATE LIMITED; Date of Commencement of CIRP: 19-02-2020; List of Creditors as on: 29-11-2020 (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	1	18275600	1	18275600	41.92	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	1	1590360	1	1590360	3.65	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	23770100	2	23732100	54.43	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	0	NA
Total		4	43636000	4	43598100	100.00	0	0	0	